

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH
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O.A/350/411/2019

Date of Order: 05.08.2019

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Shri Amarnath Roy, son of Late Pratap Chandra
Roy, aged about 61 years, residing at 7, Hriday
Krishna Banerjee Lane, Howrah 711101.

--Applicant.

Versus

1. Union of India, service through the Secretary to the Government of India, Ministry of Railway, Railway Board, Rail Bhawan, New Delhi 110001.
2. The Chairman, Railway Board, Rail Bhawan, New Delhi 110001.
3. The Principal Chief Commercial Manager, South Eastern Railways, 14 Strand Road, Kolkta – 700001.
4. Chief Commercial Manager (PS & Catg.) South Eastern Railways, 14 Strand Road, Kolkta – 700001.

--Respondents.

For The Applicant(s): Mr. A. K. Manna, counsel

For The Respondent(s): Ms. A. Basu, counsel.

O R D E R (Oral)

Per: Ms. Bidisha Banerjee, Member (J):

The applicant in this O.A has sought for the following reliefs:

“a) An order holding that denial of MACPS to the applicant on the basis of adverse grading of 2013-14 as made in the impugned decision/order dated 11.02.2019 is not sustainable and hence, the same is liable to be quashed/set aside;

b) An order quashing the impugned decision/order dated 11.02.2019 passed by the respondent No. 4;

c) An order issuing direction upon the respondent authorities to take necessary steps for granting MACPS to the applicant with all consequential benefits;

d) An order directing the respondent authorities to cause production of relevant documents.

e) Any other order or further order/orders at this Hon'ble Tribunal may deem fit and proper.”

2. Heard ld. counsel for both the parties.
3. At hearing, ld. counsel for the applicant submits that the benefits as prayed for by way of this O.A has been released in favour of the applicant and that he doesn't want to pursue the matter any further and wants to withdraw the O.A.
4. In view of such submission made by the Ld. counsel for the applicant, the matter is disposed of as withdrawn. No costs.

(Nandita Chatterjee)
Member (A)

(Bidisha Banérjee)
Member (J)

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